BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

C.P(IB) No.412/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th September 2017, 10.30 A.M.

Name	of the Company	Techno Fac Contracts (I -Vs- Yatri Vihar Hospitility (P)	Profile vices all of pales	and stati
Under Section		9 le 21 rengities est tot leasureO tulk sessative		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mr. Victor Dubla

Appearing for Techno Fac Contracts
(P) Its.
- Operational Country ton.

15/09/2017.

· 2) MR. NILANJAN SRN

· (1)

Appearing for Yatri Vihar Hospitality (P) Utd. - Corporate Delotor

18/9/17

C.P.(IB) No.412/KB/2017 – Techno Fac Contracts (P) Ltd. Vs. Yatri Vihar Hospitality (P) Ltd.

ORDER

Ld. Counsel for the petitioner (operational creditor) as well as respondent (corporate debtor) are present.

Ld. Counsel appearing for the respondent prayed for time for filing reply. He is directed to file reply within 7 (seven) days by giving a copy to the petitioner. Ld. Counsel for the petitioner is also directed to file Vakalatnama to the Registry during the course of the day.

Listed on 4th October, 2017.

K.R. JINAN MEMBER(J)